

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2014

Dated : 7th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Southern Electricity Supply Co. of Orissa Ltd.Appellant(s)
Versus**

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. Aditya Panda
Counsel for the Respondent(s): Mr. Prashanto Chandra Sen
Mr. Rutwik Panda
Mr. R.K. Mehta for R-2**

ORDER

Mr. R.K. Mehta, Learned Counsel undertakes to file vakalatnama on behalf of Respondent no.2. It is open to the Learned Counsel for Respondent no. 2 to file his reply on or before 19.08.2014 after serving copy on the other side.

Post the matter for hearing on **21.08.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt